

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.207**  
IB-243(ND)/2022

**IN THE MATTER OF:**

M/s. Modi Infosol Pvt Ltd.

.... **APPLICANT/PETITIONER**

**Vs.**

ANP Atelier & Associates Company

.... **RESPONDENT**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 16.01.2023**

**CORAM:**

**SHRI ATUL CHATURVEDI**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Adv. Suruchi Mittal

For the Respondent : Adv. Vinod Khanna

For the RD : Adv. Shankari Mishra for RD

**ORDER**

With the consent of the parties, the matter is adjourned. List the matter for final arguments on **15.02.2023**.

Sd/-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**